



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II

MEETING No. NC/2/MEET/Mar/202122/11

DATED: 30/03/2022

Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Mar/202122/11 dated 30/03/2022 of Norms Committee - II for the year 2021-22 was held on 30/03/2022 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Santosh Dubey, Deputy DGFT	Directorate General of Foreign Trade, Delhi
2	Smitha Viju, FTDO	Directorate General of Foreign Trade, Delhi
3	SHAISH KUMAR, Technical Authority	Technical Consultant, DGFT
4	SK BHATNAGAR, Technical Authority	Technical Consultant, DGFT
5	vishan agrawal, Technical Authority	Technical Consultant, DGFT

Case Details and Decision(s):

Case No.	1 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred

Party Name	TE CONNECTIVITY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00159391AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 08.02.2022 followed by reminders dated 23.02.2022 & 10.03.2022 was issued to the applicant for furnishing certain information. However, no reply has been received as yet. Therefore, the Committee decided to issue final reminder letter to the applicant for furnishing the requisite information within 15days. The case stands deferred.	

Case No.	2 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	ZOBELE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00183977AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has submitted the documents related to AA No. 0310839468 dated 10.11.2020. However, the AA No. 0310839468 dated 10.11.2020 is under process. Further, it was noted that the applicant had again filed a fresh application for AA No. 0310839468 dated 10.11.2020 for fixation of ad-hoc norms. Therefore, the Committee decided to reject the case on the ground that the applicant has filed an additional application on DGFT's IT Portal. The case is rejected.	

Case No.	3 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	OLECTRA GREENTECH LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00344483AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has submitted the documents related to AA No. 0911001012 dated 07.06.2021. However, the AA No. 0911001012 dated 07.06.2021 was approved in	

meeting dated 11.03.2022. Further, it was noted that the applicant had again filed a fresh application for AA No. 0911001012 dated 07.06.2021 for fixation of ad-hoc norms. Therefore, the Committee decided to reject the case on the ground that the applicant has filed an additional application on DGFT's IT Portal.

The case is rejected.

Case No.	4 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00345981AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. Also, it is not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email.	
The case is rejected.	

Case No.	5 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TRAFOMECA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM REVIW00237937AM22
RA File Number	072404000216 AM13
Licence No and Date	0710090674/11/09/2012
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was approved in Meeting No. 21/81 dated 31.12.2013 as per comments of DHI. Now, the applicant has applied for reviewing the ad-hoc norms. The case was referred to DHI on 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	6 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022

and Date	
HQ File Number	HQRNORM REVIW00276697AM22
RA File Number	052304000509 AM15
Licence No and Date	0510393185/13/02/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in Meeting No. 10/81 dated 25.08.2015 as per comments of DPIIT. Now, the applicant has applied for reviewing the ad-hoc norms. The case was referred to DPIIT on 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	7 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM REVIW00277488AM22
RA File Number	052304000053 AM16
Licence No and Date	0510394385/29/05/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in Meeting No. 14/81 dated 20.10.2015 as per comments of DPIIT. Now, the applicant has applied for reviewing the ad-hoc norms. The case was referred to DPIIT on 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	8 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	JSONS FOUNDRY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000727AM19
RA File Number	318304000141 AM16
Licence No and Date	3110065856/08/01/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 02.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	9 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TRAFOMEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105001065AM19
RA File Number	072404000329 AM17
Licence No and Date	0710110958/12/01/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.11.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	10 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ELECTRO FIBRES
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM REVIW00293014AM22
RA File Number	072404000348 AM17
Licence No and Date	0710110983/18/01/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was rejected in Meeting No. 23/81 dated 04.03.2020 due to non-submission of reply of deficiency letter. Now, the applicant has applied to review the case with a request to fix ad-hoc norms. The case was referred to Consultant (TEC-1) for examination & comments. As per comments of Consultant (TEC-1), the Committee decided to ask from the applicant to furnish the following information: 1. Wastage details as per annexure to Appendix- 4E. 2. Net content of each input in both the export product. 3. Detailed specification of each import item. 4. Details of indigenous input with quantity. The case stands deferred.	

Case No.	11 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TRAFOMEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105001080AM19

RA File Number	072404000296 AM18
Licence No and Date	0710112727/23/01/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.11.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	12 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	ANGELS ALUMINIUM CORPORATION
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000008AM19
RA File Number	039404000933 AM18
Licence No and Date	0310819231/19/02/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 25.03.2021 followed by reminders dated 09.12.2021, 24.12.2021 & 08.01.2022 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 07.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai. The case stands rejected.	

Case No.	13 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000483AM19
RA File Number	042404000224 AM18
Licence No and Date	0410164127/22/03/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 23.12.2021 followed by reminders dated 07.01.2022 & 22.01.2022 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 09.03.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Chennai. The case stands rejected.	

Case No.	14 / NC/2/MEET/Mar/202122/11
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Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000821AM19
RA File Number	342404000065 AM19
Licence No and Date	3410044165/23/05/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that deficiency letter dated 13.01.2022 and subsequent reminders dated 28.01.2022 & 12.02.2022 were issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Vadodara. The case stands rejected.	

Case No.	15 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM REVIW00346176AM22
RA File Number	092404000152 AM19
Licence No and Date	0910066468/18/07/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in Meeting No. 06/81 dated 26.06.2019 as per comments of DHI. Now, the applicant has applied for reviewing the ad-hoc norms. The case was referred to DHI on 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	16 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM REVIW00346221AM22
RA File Number	092404000169 AM19
Licence No and Date	0910066469/18/07/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in Meeting No. 06/81 dated	

26.06.2019 as per comments of DHI. Now, the applicant has applied for reviewing the ad-hoc norms. The case was referred to DHI on 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	17 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	TBEA ENERGY (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000605AM19
RA File Number	342404000146 AM19
Licence No and Date	3410044397/08/08/2018
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that deficiency letter dated 30.06.2021 and subsequent reminders dated 30.07.2021, 16.12.2021, 31.12.2021 & 15.01.2022 were issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Vadodara.	
The case stands rejected.	

Case No.	18 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	TRUFORM TECHNO PRODUCTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105001096AM19
RA File Number	502404000027 AM19
Licence No and Date	5010002501/07/01/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that deficiency letter dated 25.03.2021 and subsequent reminders dated 10.02.2022, 25.02.2022 & 12.03.2022 were issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Nagpur.	
The case stands rejected.	

Case No.	19 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022

HQ File Number	018105001007AM19
RA File Number	039504001148 AM19
Licence No and Date	0310827010/13/02/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted the reply of deficiency letter. Therefore, the Committee decided to send the applicant's reply to concerned Technical Authority for examination & comments. The case stands deferred.	

Case No.	20 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TRAFOMEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM REVIW00271204AM22
RA File Number	072404000260 AM19
Licence No and Date	0710114552/14/02/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was rejected in Meeting No. 24/81 dated 18.03.2020 due to non-submission of reply of deficiency letter. Now, the applicant has applied to review the case with a request to fix ad-hoc norms. The case was referred to MSME on 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	21 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM REVIW00283848AM22
RA File Number	052304000055 AM20
Licence No and Date	0510410481/06/05/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in Meeting No. 04/81 dated 17.06.2020 as per comments of Consultant (TEC-3). Now, the applicant has applied for reviewing the ad-hoc norms. The case was referred to Consultant (TEC-3) on 23.03.2022 for examination & comments. Consultant (TEC-3) informed that the applicant's representation against the NC decision is not available for revision of ad-hoc norms. Therefore, the Committee decided to check applicant's representation on BO Portal and thereafter refer the case to Consultant (TEC-3) for examination of the case.	

The case stands deferred.

Case No.	22 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	BLUEBIRD SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000082AM20
RA File Number	052304000078 AM20
Licence No and Date	0510410642/21/05/2019

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-3) on 20.10.2021 & 23.03.2022 for examination & comments. The physical file of the case was also sent to Consultant (TEC-3) on 18.02.2022 for examination of the case. However, no comments have been received as yet. Therefore, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	23 / NC/2/MEET/Mar/202122/11
Case Status	Case Approved
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000089AM20
RA File Number	052404000095 AM20
Licence No and Date	0510410694/24/05/2019

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on the recommendation of Consultant (TEC-3) as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
74099000	EB welded Shunts strips- Containing Net Copper - 93000 Kgs and Copper /Iron /Nickel Chromium resistance strips-7000 Kgs	100000.00 Kgs	1	74091100	Copper strips of Max. thickness 3.00mm, minimum thickness of 0.20mm and upto 200mm width	1.04Kgs/Kg content in the export product

			2	74099000	Copper Alloy resistance strips/Wire such as-F-12, F-10, F-14/ Iron Alloy Resistance Strips/	1.04Kgs/Kg content in the export product
RA concerned may take suitable consequential action accordingly.						

Case No.	24 / NC/2/MEET/Mar/202122/11
Case Status	Case Approved
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000091AM20
RA File Number	052304000090 AM20
Licence No and Date	0510410723/27/05/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) given vide email dated 28.03.2022 as under:	
1. The quantity of import items at Sl. No. 1, 5 & 8 may be allowed as 1.01Kgs/Kg content in the export product. 2. The quantity of import item at Sl. No. 2 may be allowed as 1.05Kgs/Kg content in the export product and the word “Any” may be replaced with the word “Relevant” in the description of import item. 3. The quantity of import items at Sl. No. 3, 4 & 10 to 12 may be allowed as 1.05Kgs/Kg content in the export product. 4. The quantity of import item at Sl. No. 6 may be allowed as 1.02Kgs/Kg content in the export product. 5. The quantity of import item at Sl. No. 7 may be allowed as 1.01Kgs/Kg content in the export product and the words “Copper foil” may be deleted from the description of import item. 6. The quantity of import item at Sl. No. 9 may be allowed as 1.01Sq. mtr./Sq. mtr. content in the export product.	
RA concerned may take suitable consequential action accordingly.	

Case No.	25 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM REVIW00277973AM22
RA File Number	052304000016 AM20
Licence No and Date	0510410924/13/06/2019
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was approved in Meeting No. 14/81 dated 16.10.2019 as per comments of Consultant (TEC-3). Now, the applicant has applied for reviewing the ad-hoc norms. The case was referred to Consultant (TEC-3) on 23.03.2022 for examination & comments. Further, Consultant (TEC-3) informed that the applicant's representation against the NC decision is not available for revision of ad-hoc norms. Therefore, the Committee decided to check the applicant's representation and thereafter refer the case to Consultant (TEC-3) for examination of the case.

The case stands deferred.

Case No.	26 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	STANCORP
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM REVIW00346040AM22
RA File Number	039504000128 AM20
Licence No and Date	0310830212/10/07/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was rejected in Meeting No. 08/81 dated 29.09.2020 due to non-submission of reply of deficiency letter. Now, the applicant has applied to review the case with a request to fix ad-hoc norms. The case was referred to Consultant (SKB) on 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	27 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	NU-CORK PRODUCTS PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000242AM20
RA File Number	052404000339 AM20
Licence No and Date	0510411850/16/09/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 09.12.2021 and subsequent reminders dated 24.12.2021 & 08.01.2022 were issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 10.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi.	
The case stands rejected.	

Case No.	28 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected

Party Name	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000246AM20
RA File Number	072404000137 AM20
Licence No and Date	0710115451/19/09/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 25.03.2021 and subsequent reminder dated 09.12.2021 were issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 08.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Bangalore. The case stands rejected.	

Case No.	29 / NC/2/MEET/Mar/202122/11
Case Status	Case Approved
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000248AM20
RA File Number	342404000165 AM20
Licence No and Date	3410045461/19/09/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) given vide email dated 29.03.2022 as under: Export items: The following words may be added in the description of export item: - “Coating thickness (i) Epoxy Powder-250micron (ii) Adhesive- 250micron (iii) a- Polyethylene- 2.0mm and Surface area to be coated- 268.25 Sq. Mtr. b - Polyethylene- 2.4mm and Surface area to be coated- 89844.53 Sq. Mtr. c - Polyethylene- 2.6mm and Surface area to be coated- 40667.75 Sq. Mtr.” Import Items: 1. The import item at Sl. No. 1 may be deleted as the applicant has mentioned about wastage without giving any calculations. 2. The quantity of import item at Sl. No. 2 (Relevant Adhesive) may be allowed as 37.20MT. 3. The quantity of import item at Sl. No. 3 (Polyethylene) may be allowed as 355MT. 4. The quantity of import item at Sl. No. 4 may be allowed as 1.05Kgs/Kg content in the export product. 5. The quantity of import item at Sl. No. 5 may be allowed as applied value restricted to 0.7% of FoB value of export item at Sl. No. 1. 6. The quantity of import item at Sl. No. 6 may be allowed on net to net basis with nil wastage (251 numbers). 7. The quantity of import item at Sl. No. 7 may be allowed on net to net basis with nil wastage (180 numbers).	

8. The quantity of import item at Sl. No. 8 to 11 may be allowed on net to net basis with nil wastage.
9. The quantity of import item at Sl. No. 12 & 13 may be allowed net plus 2% wastage.

Note:

1. **The import items at Sl. No. 6 & 7 will be fitted on coated pipes.**
2. **Spares, if any, may be allowed as per policy for import of spares.**

RA concerned may take suitable consequential action accordingly.

Case No.	30 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	LSML PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000247AM20
RA File Number	042404000078 AM20
Licence No and Date	0410166096/20/09/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 25.03.2021 and subsequent reminders dated 09.12.2021, 24.12.2021 & 08.01.2022 were issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 10.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Chennai. The case stands rejected.	

Case No.	31 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	LSML PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000257AM20
RA File Number	042404000102 AM20
Licence No and Date	0410166105/25/09/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that deficiency letter dated 25.03.2021 and subsequent reminders dated 09.12.2021, 24.12.2021 & 08.01.2022 were issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Chennai. The case stands rejected.	

Case No.	32 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred

Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000272AM20
RA File Number	039504000618 AM20
Licence No and Date	0310832137/10/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 20.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	33 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SHIVAM IRON & STEEL COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000280AM20
RA File Number	022404000099 AM20
Licence No and Date	0210209475/14/10/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB). The matter was deliberated in the meeting and the Committee decided to seek opinion of Consultant (TEC-3) . The case stands deferred.	

Case No.	34 / NC/2/MEET/Mar/202122/11					
Case Status	Case Approved					
Party Name	SHIVALIK BIMETAL CONTROLS LTD					
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022					
HQ File Number	018105000292AM20					
RA File Number	052404000425 AM20					
Licence No and Date	0510412272/25/10/2019					
Norms Committee Decision:						
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on the recommendation of Consultant (TEC-3) as under:						
ITCHS Code	Export Item	Export Quantity	Sl. No	ITCHS Code	Import Item	Recommended Quantity

74099000	EB welded Shunts strips Containing Net Copper - 220000 Kgs and Copper /Iron/Nickel Chromium resistance strips - 30000 Kgs	250000.00 Kgs	1	74091100	Copper strips/ Plated Copper/ Bare Strips C15100 & K82 of Max. thickness 3.00mm,	1.04Kgs/Kg content in the export product
			2	74099000	Copper Alloy resistance strips/Wire such as F-12,F-10,F-14/Iron Alloy Resistance Strips/ wire such as	1.04Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	35 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000296AM20
RA File Number	342404000224 AM20
Licence No and Date	3410045571/31/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 25.03.2021 and subsequent reminders dated 09.12.2021 were issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 08.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Vadodara. The case stands rejected.	

Case No.	36 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	NUCON AMETRA ELECTRONICS SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000303AM20
RA File Number	092404000389 AM20
Licence No and Date	0910068160/05/11/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 10.08.2021 and subsequent reminders dated 09.09.2021 were issued to the applicant for providing complete information. In this regard, final	

reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Hyderabad.

The case stands rejected.

Case No.	37 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000310AM20
RA File Number	342404000232 AM20
Licence No and Date	3410045603/13/11/2019

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 25.03.2021 and subsequent reminders dated 09.12.2021 were issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 08.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Vadodara.

The case stands rejected.

Case No.	38 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000314AM20
RA File Number	342404000246 AM20
Licence No and Date	3410045611/14/11/2019

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 25.03.2021 and subsequent reminders dated 09.12.2021 were issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 10.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Vadodara.

The case stands rejected.

Case No.	39 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000363AM20

RA File Number	022404000143 AM20
Licence No and Date	0210209635/20/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 01.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	40 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	SUKRUT ELECTRIC COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000377AM20
RA File Number	318304000119 AM20
Licence No and Date	3110067639/30/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 25.03.2021 and subsequent reminders dated 09.12.2021, 24.12.2021 & 08.01.2022 were issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 10.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Pune. The case stands rejected.	

Case No.	41 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	H. H. METALS
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000398AM20
RA File Number	052304000377 AM20
Licence No and Date	0510413314/13/01/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 05.07.2021 and subsequent reminders dated 10.12.2021 were issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 10.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi. The case stands rejected.	

Case No.	42 / NC/2/MEET/Mar/202122/11
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Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000423AM20
RA File Number	052404000692 AM20
Licence No and Date	0510413469/29/01/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the comments of Consultant (TEC-3) given via email dated 28.03.2022. The matter was discussed in the meeting and it is noted that technical comments are not clear. Further, it was also noted that Consultant (TEC-3) has requested to send the physical file of the case along with reply of deficiency letter to examine the case. Therefore, the Committee decided to send the same and seek fresh comments from Consultant (Tech-3). The case stands deferred.	

Case No.	43 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000425AM20
RA File Number	072404000258 AM20
Licence No and Date	0710116093/04/02/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (TEC-1): 1. Generic name of import item at Sl. No. 2 to 5 with catalogue. 2. Justification for 5 % wastage with calculation? The case stands deferred.	

Case No.	44 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000453AM20
RA File Number	522404000074 AM20
Licence No and Date	5210043347/28/02/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 09.12.2021 and subsequent reminders dated 24.12.2021 & 08.01.2022 were issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 10.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Surat.

The case stands rejected.

Case No.	45 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	KALPATARU POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000455AM20
RA File Number	082404000382 AM20
Licence No and Date	0810147363/28/02/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 11.08.2021 and subsequent reminders dated 26.08.2021 & 10.09.2021 were issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Ahmedabad.	
The case stands rejected.	

Case No.	46 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	MAK CONTROLS AND SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000463AM20
RA File Number	322404000136 AM20
Licence No and Date	3210079446/06/03/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 11.07.2021 and subsequent reminders dated 26.07.2021 & 10.08.2021 were issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 22.12.2021. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Coimbatore.	
The case stands rejected.	

Case No.	47 / NC/2/MEET/Mar/202122/11
Case Status	Case Approved
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022

and Date	
HQ File Number	018105000478AM20
RA File Number	042404000197 AM20
Licence No and Date	0410166620/16/03/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 0410166566 dated 26.02.2020 as per comments of Consultant (TEC-3) as under:

Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	74081190	8mm Continuous Cast Copper Rod	1.01 Kg/Kg content in the export product
2	39019090	ELVALOY AC 1209 RESIN	1.05 Kg/Kg content in the export product or as applied, whichever is less.
3	39019090	ENTIRA (TM) SG 1002 RESIN	1.05 Kg/Kg content in the export product or as applied, whichever is less.
4	39019090	FUSABOND E226 RESIN	1.05 Kg/Kg content in the export product or as applied, whichever is less.
5	39019090	ELVAX 40L-03 RESIN	1.05 Kg/Kg content in the export product or as applied, whichever is less.
6	39019090	FUSABOND E226 RESIN	1.05 Kg/Kg content in the export product or as applied, whichever is less.
7	39019090	ENTIRA (TM) SG 1002 RESIN	1.05 Kg/Kg content in the export product or as applied, whichever is less.
8	39013000	ETHYLENE VINYL ACETATE ES28005	1.05 Kg/Kg content in the export product or as applied, whichever is less.

RA concerned may take suitable consequential action accordingly.

Case No.	48 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	RHJ TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022

HQ File Number	018105000522AM21
RA File Number	039504000067 AM21
Licence No and Date	0310836165/11/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 25.03.2021 and subsequent reminders dated 10.08.2021 & 09.09.2021 were issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai. The case stands rejected.	

Case No.	49 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000536AM21
RA File Number	039504000059 AM21
Licence No and Date	0310836231/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was referred to DPIIT on 01.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	50 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000537AM21
RA File Number	039504000050 AM21
Licence No and Date	0310836232/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was referred to DPIIT on 01.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	51 / NC/2/MEET/Mar/202122/11
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Case Status	Case Deferred
Party Name	VIRGO LAMINATES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000539AM21
RA File Number	052404000050 AM21
Licence No and Date	0510414200/18/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (TEC-1): 1. Justification for 10 % wastage (indicating wastage at each process) on each of imported inputs 2. Details of indigenous input if any with quantity. 3. Commercial value of wastage generated, since it contains aluminium? The case stands deferred.	

Case No.	52 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	MONTEX GLASS FIBRE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000541AM21
RA File Number	039504000083 AM21
Licence No and Date	0310836249/18/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 31.01.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	53 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	RAJHANS IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000543AM21
RA File Number	242404000010 AM21
Licence No and Date	2410043111/19/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 25.03.2021 and subsequent	

reminders dated 10.08.2021 & 09.09.2021 were issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Rajkot.

The case stands rejected.

Case No.	54 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	GOLDI SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000555AM21
RA File Number	522104000017 AM21
Licence No and Date	5210043404/28/05/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 17.03.2022 was issued to the applicant for providing complete information. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant.	
The case stands deferred.	

Case No.	55 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000571AM21
RA File Number	039504000875 AM20
Licence No and Date	0310836526/05/06/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that deficiency letter dated 09.07.2021 and subsequent reminders dated 24.07.2021, 08.10.2021 & 25.11.2021 were issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai.	
The case stands rejected.	

Case No.	56 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000574AM21

RA File Number	022404000018 AM21
Licence No and Date	0210209908/08/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was referred to MSME on 02.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	57 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000578AM21
RA File Number	039504000099 AM21
Licence No and Date	0310836620/10/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that deficiency letter dated 10.02.2022 and subsequent reminder dated 02.03.2022 were issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	58 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000608AM21
RA File Number	042404000039 AM21
Licence No and Date	0410166843/25/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 09.12.2021 and subsequent reminders dated 24.12.2021 & 08.01.2022 were issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 10.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Chennai. The case stands rejected.	

Case No.	59 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred

Party Name	ICE STEEL 1 PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000609AM21
RA File Number	042404000020 AM21
Licence No and Date	0410166845/25/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 21.10.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind MSME for expediting the comments. The case stands deferred.	

Case No.	60 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ICE STEEL 1 PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000610AM21
RA File Number	042404000021 AM21
Licence No and Date	0410166846/25/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 21.10.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind MSME for expediting the comments. The case stands deferred.	

Case No.	61 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000622AM21
RA File Number	092404000161 AM21
Licence No and Date	0910068926/02/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was referred to Consultant (TEC-3) through BO Portal on 21.10.2021 for examination & comments. Further, it was noted that the hard copy of the applicant's reply was also sent to Consultant (TEC-3) on 19.11.2020 for examination of the case. However, no comments have been received as yet. Therefore, the Committee decided to remind Consultant (TEC-3) for expediting the comments.	

The case stands deferred.

Case No.	62 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000623AM21
RA File Number	092404000152 AM21
Licence No and Date	0910068927/02/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was referred to Consultant (TEC-3) through BO Portal on 21.10.2021 for examination & comments. Further, it was noted that the hard copy of application & reply of DL were also sent to Consultant (TEC-3) on 19.11.2020 & 18.02.2022 for examination of the case. However, no comments have been received as yet. Therefore, the Committee decided to remind Consultant (TEC-3) for expediting the comments. The case stands deferred.	

Case No.	63 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000626AM21
RA File Number	039404000197 AM21
Licence No and Date	0310837058/07/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was forwarded to Consultant (TEC-3) on 14.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	64 / NC/2/MEET/Mar/202122/11
Case Status	Case Approved
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000636AM21
RA File Number	112404000001 AM21
Licence No and	1110028725/14/07/2020

Date	
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/352/2019-TSW dated 24.12.2020 as under: 1. Net weight of export product may be specified as 2345.97MT. 2. Quantity of import item at Sl. No. 1 viz. Continuous Cast Copper Wire Rod (EC Grade) may be allowed as 1.01Kgs/Kg content in the export item. 3. Quantity of import item at Sl. No. 2 viz. Cross Linkage Low Density Polyethylene Compound (Insulating Grade) may be allowed as 1.05Kgs/Kg content in the export item. 4. Quantity of import item at Sl. No. 3 viz. Semi Conducting Cross Link-able Compound may be allowed as 1.05Kgs/Kg Content in the export item. 5. Quantity of import item at Sl. No. 4 viz. PVC Resin may be allowed as 1.05Kgs/Kg Content in the export item. 6. Quantity of import item at Sl. No. 5 viz. Semi/Non Conductive Water Blocking Tape may be allowed as 1.01Kgs/Kg Content in the export item. 7. Quantity of import item at Sl. No. 6 viz. High Density Polyethylene may be allowed as 1.05Kgs/Kg Content in the export item. RA concerned may take suitable consequential action accordingly.	

Case No.	65 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000644AM21
RA File Number	022404000046 AM21
Licence No and Date	0210209991/21/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was forwarded to MSME on 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	66 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000657AM21
RA File Number	052304000088 AM21
Licence No and Date	0510414751/28/07/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	67 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ASEEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000669AM21
RA File Number	562404000013 AM21
Licence No and Date	5610005913/30/07/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of MeitY:

1. The complete application/information as per ANF-4A.
2. All the information as per Appendix- 4E, process flow chart, manufacturing process with stage –wise wastage with justification.
3. The Consumption Data.
4. The Product Datasheet.

The case stands deferred.

Case No.	68 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000688AM21
RA File Number	022404000057 AM21
Licence No and Date	0210210037/13/08/2020

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	69 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred

Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000705AM21
RA File Number	092404000271 AM21
Licence No and Date	0910069084/21/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was referred to Consultant (TEC-3) on 22.10.2021 for examination & comments. Consultant (TEC-3) via email dated 29.03.2022 has requested to send hard copy of the applicant's reply. Therefore, the Committee decided to send the same to Consultant (TEC-3) for examination of the case. The case stands deferred.	

Case No.	70 / NC/2/MEET/Mar/202122/11
Case Status	Case Approved
Party Name	LUMINO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000719AM21
RA File Number	022404000065 AM21
Licence No and Date	0210210063/28/08/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U. O. No. P-47011/17/2021-TSW dated 14.03.2022 as under: 1. Quantity of import item at Sl. No. 1 may be allowed as under: i. Aluminium Ingot: 1.02Kgs/Kg content in the export item at Sl. No. 1. ii. Aluminium Alloy Wire Rod: 1.01Kgs/Kg content in the export item at Sl. No. 1. 2. Quantity of import item at Sl. No. 2 may be allowed as under: i. Aluminium Ingot: 1.02Kgs/Kg content in the export item at Sl. No. 2. ii. Aluminium Alloy Wire Rod: 1.01Kgs/Kg content in the export item at Sl. No. 2. RA concerned may take suitable consequential action accordingly.	

Case No.	71 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	APL METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000720AM21
RA File Number	022404000063 AM21

Licence No and Date	0210210068/28/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 03.02.2022 followed by reminder dated 18.02.2022 was issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to issue final reminder letter to the applicant for furnishing the requisite information within 15days. The case stands deferred.	

Case No.	72 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	SUYASH GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000721AM21
RA File Number	039504000334 AM21
Licence No and Date	0310838008/31/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 09.12.2021 followed by reminders dated 24.12.2021 & 08.01.2022 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 10.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai. The case stands rejected.	

Case No.	73 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	VRAJ SYSCOM PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000723AM21
RA File Number	242404000037 AM21
Licence No and Date	2410043223/01/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 09.12.2021 followed by reminders dated 24.12.2021 & 08.01.2022 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 10.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Rajkot. The case stands rejected.	

Case No.	74 / NC/2/MEET/Mar/202122/11
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Case Status	Case Rejected
Party Name	VRAJ SYSCOM PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000724AM21
RA File Number	242404000036 AM21
Licence No and Date	2410043224/01/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 09.12.2021 followed by reminders dated 24.12.2021 & 08.01.2022 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 10.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Rajkot. The case stands rejected.	

Case No.	75 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000730AM21
RA File Number	042404000083 AM21
Licence No and Date	0410167038/04/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was forwarded to Consultant (TEC-1) on 22.10.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind Consultant (TEC-1) for the comments. The case stands deferred.	

Case No.	76 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000731AM21
RA File Number	042404000082 AM21
Licence No and Date	0410167039/04/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was forwarded to Consultant (TEC-1) on 22.10.2021 for examination & comments. However, no comments have been received as yet. Therefore,	

the Committee decided to remind Consultant (TEC-1) for the comments.

The case stands deferred.

Case No.	77 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	AMPCO METAL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000734AM21
RA File Number	318304000052 AM21
Licence No and Date	3110067844/07/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 08.02.2022 and subsequent reminders dated 23.02.2022 & 10.03.2022 were issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Pune. The case stands rejected.	

Case No.	78 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	ICON POWER SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000739AM21
RA File Number	052304000170 AM21
Licence No and Date	0510415183/11/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 26.07.2021 followed by reminders dated 10.08.2021 & 25.08.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 27.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi. The case stands rejected.	

Case No.	79 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	MAHARASHTRA SEAMLESS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000746AM21
RA File Number	052404000285 AM21

Licence No and Date	0510415230/16/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and Consultant (TEC-3) via email dated 29.03.2022 informed that the applicant's reply is deficient. Therefore, the Committee decided to ask from the applicant to furnish the following information as per comments of Consultant (TEC-3): 1. To provide surface area of coated pipes only for each thickness of coating. The case stands deferred.	

Case No.	80 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	MAHARASHTRA SEAMLESS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000747AM21
RA File Number	052404000284 AM21
Licence No and Date	0510415231/16/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and Consultant (TEC-3) via email dated 29.03.2022 informed that the applicant's reply is deficient. Therefore, the Committee decided to ask from the applicant to furnish the following information as per comments of Consultant (TEC-3): 1. To provide surface area of coated pipes only for each thickness of coating. The case stands deferred.	

Case No.	81 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000756AM21
RA File Number	042404000056 AM21
Licence No and Date	0410167086/21/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 05.03.2021 and subsequent reminders dated 24.11.2021, 09.12.2021 & 24.12.2021 were issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Chennai. The case stands rejected.	

Case No.	82 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	MITTAL COIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000776AM21
RA File Number	562404000025 AM21
Licence No and Date	5610005958/29/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 04.03.2021 and subsequent reminders dated 24.11.2021, 09.12.2021 & 24.12.2021 were issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Indore. The case stands rejected.	

Case No.	83 / NC/2/MEET/Mar/202122/11												
Case Status	Case Approved												
Party Name	ENERGICOMM WIRES PRIVATE LIMITED												
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022												
HQ File Number	018105000780AM21												
RA File Number	092404000269 AM21												
Licence No and Date	0910069284/30/09/2020												
Norms Committee Decision:													
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) received via email dated 29.03.2022& 30.03.2021 as under:													
<table><tr><td>ITCHS Code</td><td>Export Item</td><td>Export Quantity</td><td>ITCHS Code</td><td>Import Item</td><td>Recommended Quantity</td></tr><tr><td>74081990</td><td>Copper Wire of Refined Copper</td><td>50000.00 Kgs</td><td>74081190</td><td>Copper Wire Rod 8mm</td><td>50500Kgs inclusive of 1% wastage</td></tr></table>		ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity	74081990	Copper Wire of Refined Copper	50000.00 Kgs	74081190	Copper Wire Rod 8mm	50500Kgs inclusive of 1% wastage
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity								
74081990	Copper Wire of Refined Copper	50000.00 Kgs	74081190	Copper Wire Rod 8mm	50500Kgs inclusive of 1% wastage								
Note: The size of export item will be 2-4mm.													
RA concerned may take suitable consequential action accordingly.													

Case No.	84 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected

Party Name	MAK CONTROLS AND SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000778AM21
RA File Number	322404000056 AM21
Licence No and Date	3210079734/01/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 25.03.2021 and subsequent reminders dated 09.12.2021, 24.12.2021 & 08.01.2022 were issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Coimbatore. The case stands rejected.	

Case No.	85 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	HITACHI ENERGY INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000779AM21
RA File Number	052304000191 AM21
Licence No and Date	0510415386/01/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 25.03.2021 and subsequent reminders dated 09.12.2021, 24.12.2021 & 08.01.2022 were issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi. The case stands rejected.	

Case No.	86 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	NICO EXTRUSIONS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000781AM21
RA File Number	039504001229 AM20
Licence No and Date	0310838703/05/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 05.07.2021 and subsequent reminders dated 09.12.2021, 24.12.2021 & 08.01.2022 were issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 10.02.2022. However, no reply has	

been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai.

The case stands rejected.

Case No.	87 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000784AM21
RA File Number	022404000089 AM21
Licence No and Date	0210210142/06/10/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to MSME on 13.08.2021, 22.10.2021 & 01.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	88 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000791AM21
RA File Number	522404000055 AM21
Licence No and Date	5210043564/15/10/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 29.07.2021 and subsequent reminders dated 13.08.2021, 28.08.2021, 21.01.2022, 05.02.2022 & 20.02.2022 were issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Surat.	
The case stands rejected.	

Case No.	89 / NC/2/MEET/Mar/202122/11
Case Status	Case Approved
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000793AM21
RA File Number	092404000395 AM21

Licence No and Date	0910069333/15/10/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) received via email dated 29.03.2022 as under: Export Items: 1. The words “134Kg/Unit” may be added in the description of export item at Sl. No. 1. 2. The words “150Kg/Unit” may be added in the description of export item at Sl. No. 2. 3. The words “664Kg/Unit” may be added in the description of export item at Sl. No. 3. 4. The words “1200Kg/Unit” may be added in the description of export item at Sl. No. 4. Import Items: 1. The quantity of import items at Sl. No. 1, 2 & 3 may be allowed as net plus 1% wastage or as applied, whichever is lower. 2. The quantity of import item at Sl. No. 4 may be allowed on net to net basis. 3. The quantity of import item at Sl. No. 5 may be allowed as net plus 4% wastage. 4. The quantity of import items at Sl. No. 6 to 9 may be allowed as per GN-4. RA concerned may take suitable consequential action accordingly.	

Case No.	90 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SHREENATHJI INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000795AM21
RA File Number	242404000056 AM21
Licence No and Date	2410043288/19/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 23.03.2022 for re-examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	91 / NC/2/MEET/Mar/202122/11
Case Status	Case Approved
Party Name	DHASH PV TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000812AM21
RA File Number	072404000194 AM21
Licence No and Date	0710117173/22/10/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) given vide email dated 25.03.2021 & 29.03.2022 as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
85359040	Junction Box Assembly containing of 147000 MTR of imported PV Cable)	57700 Number	85446090	PV Cable 4.0 SQ. MM AS PER TUV EN50618 And UL 4703 1000V/2000V Marking	148470 Meter

Note: Type & size of cable will be same as used in export product.

RA concerned may take suitable consequential action accordingly.

Case No.	92 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000805AM21
RA File Number	052304000250 AM21
Licence No and Date	0510415613/23/10/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to ask the applicant to furnish the following information as per comments of Consultant (TEC-3):

1. To provide a copy of amended Advance Authorization along with the quantity to be exported.

The case stands deferred.

Case No.	93 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	MAYFAIR INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000811AM21
RA File Number	039504000468 AM21
Licence No and Date	0310839150/27/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (TEC-3):

1. The copy of complete application/ANF-4A along with all the relevant documents

The case stands deferred.

Case No.	94 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	MOOGAMBIGAI METAL REFINERIES
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000813AM21
RA File Number	072404000192 AM21
Licence No and Date	0710117181/27/10/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 26.07.2021 and subsequent reminders dated 13.08.2021 & 28.08.2021 were issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Bangalore. The case stands rejected.	

Case No.	95 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	METAL CARE ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000820AM21
RA File Number	039504000465 AM21
Licence No and Date	0310839247/02/11/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 01.11.2021 and subsequent reminders dated 16.11.2021 & 01.12.2021 were issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai. The case stands rejected.	

Case No.	96 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022

and Date	
HQ File Number	018105000826AM21
RA File Number	052304000267 AM21
Licence No and Date	0510415739/04/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	97 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000828AM21
RA File Number	092404000446 AM21
Licence No and Date	0910069442/04/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 29.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	98 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	MAYFAIR INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000831AM21
RA File Number	039504000503 AM21
Licence No and Date	0310839387/06/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.10.2021 & 31.01.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	99 / NC/2/MEET/Mar/202122/11
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Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000832AM21
RA File Number	042404000134 AM21
Licence No and Date	0410167248/06/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	100 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000839AM21
RA File Number	052304000238 AM21
Licence No and Date	0510415792/09/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was referred to Consultant (TEC-3) on 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	101 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ZOBELE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000843AM21
RA File Number	039504000493 AM21
Licence No and Date	0310839468/10/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply of deficiency letter has been received. Therefore, the Committee decided to refer the case to concerned Technical Authority for examination of the case.	

The case stands deferred.

Case No.	102 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ULTRA ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000842AM21
RA File Number	318304000092 AM21
Licence No and Date	3110067920/10/11/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the comments given by DPIIT vide U. O. No. P-47011/332/2018-TSW dated 17.03.2022. The case was discussed in the meeting and the Committee decided to seek an opinion of Consultant (TEC-3) in this matter.	
The case stands deferred.	

Case No.	103 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	MAYFAIR INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000845AM21
RA File Number	039504000514 AM21
Licence No and Date	0310839475/11/11/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 25.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	104 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	KSH INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000846AM21
RA File Number	039404000610 AM21
Licence No and Date	0310839491/11/11/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	105 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000848AM21
RA File Number	042404000123 AM21
Licence No and Date	0410167269/11/11/2020

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 25.10.2021 for examination & comments. However, no comments have been received as due to non-finalization of the Committee Report. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	106 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000853AM21
RA File Number	092404000461 AM21
Licence No and Date	0910069471/12/11/2020

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to DHI on 29.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	107 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000854AM21
RA File Number	042404000138 AM21

Licence No and Date	0410167283/12/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	108 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	018105000855AM21
RA File Number	039504000506 AM21
Licence No and Date	0310839528/12/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 25.10.2021 & 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	109 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	ROSENBERGER ELECTRONIC COMPANY (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00233232AM22
RA File Number	052404000445 AM21
Licence No and Date	0510415995/27/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 23.12.2021 followed by reminders dated 07.01.2022 & 22.01.2022 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 14.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi. The case stands rejected.	

Case No.	110 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00029441AM21
RA File Number	072404000229 AM21
Licence No and Date	0711000002/02/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	111 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	AMPCO METAL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00029520AM21
RA File Number	318304000099 AM21
Licence No and Date	3111000002/02/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 07.12.2021 followed by reminders dated 22.12.2021 & 06.01.2022 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 08.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Pune. The case stands rejected.	

Case No.	112 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SHAH IMPEX
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00033581AM21
RA File Number	03AA04011848 AM21
Licence No and Date	0311000066/08/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	113 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00035494AM21
RA File Number	08AA04003723 AM21
Licence No and Date	0811000041/10/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	114 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	HINDUSTAN PRESSINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00035916AM21
RA File Number	31AA04003930 AM21
Licence No and Date	3111000017/10/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	115 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	P.K.STEEL AND METAL WORKS
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00036766AM21
RA File Number	05AA04018394 AM21
Licence No and Date	0511000141/11/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.03.2022 for	

examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	116 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00036905AM21
RA File Number	03AA04012231 AM21
Licence No and Date	0311000112/11/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-3) on 10.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	117 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00038843AM21
RA File Number	022404000102 AM21
Licence No and Date	0211000029/15/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	118 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TECHNO SPRINGS INDIA PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00038979AM21
RA File Number	05AA04018946 AM21

Licence No and Date	0511000186/15/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 15.06.2021, 25.10.2021 & 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	119 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00039570AM21
RA File Number	03AA04012647 AM21
Licence No and Date	0311000194/16/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 25.10.2021 & 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	120 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00039571AM21
RA File Number	03AA04011814 AM21
Licence No and Date	0311000173/16/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	121 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	PREMIER INDUSTRIAL CORPORATION LIMITED
Meeting Number	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022

and Date	
HQ File Number	HQRNORM APPLY 00042104AM21
RA File Number	03AA04013446 AM21
Licence No and Date	0311000258/18/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 25.10.2021 and subsequent reminders dated 09.11.2021 & 24.11.2021 were issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai. The case stands rejected.	

Case No.	122 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00042220AM21
RA File Number	52AA04004561 AM21
Licence No and Date	5211000045/18/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 25.10.2021 and subsequent reminders dated 09.11.2021 & 24.11.2021 were issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Surat. The case stands rejected.	

Case No.	123 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00041870AM21
RA File Number	04AA04004501 AM21
Licence No and Date	0411000024/18/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	124 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00043876AM21
RA File Number	07AA04006097 AM21
Licence No and Date	0711000098/21/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	125 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	POWERCORE INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00043930AM21
RA File Number	07AA04006079 AM21
Licence No and Date	0711000101/21/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 29.10.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	126 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	LLABDHI MANUFACTURING LLP
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00043947AM21
RA File Number	03AA04013322 AM21
Licence No and Date	0311000244/21/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (SKB):	

1. Process flow chart for manufacturing of export product?
2. What is meaning of the PVC? Is it is used for protecting the surface finish of the sheet or is it is used for coating on the stainless-steel sheets?
3. Wastage at each stage of operation, claimed as per Appendix -4E.

The case stands deferred.

Case No.	127 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00044684AM21
RA File Number	03AA04013863 AM21
Licence No and Date	0311000306/22/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 25.10.2021 & 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	128 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	MICAPLY
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00044930AM21
RA File Number	56AA04001264 AM21
Licence No and Date	5611000015/22/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	129 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ULTRA ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00045432AM21

RA File Number	31AA04004415 AM21
Licence No and Date	3111000041/23/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the comments given by DPIIT vide U. O. No. P-47011/332/2018-TSW dated 17.03.2022. The case was discussed in the meeting and the Committee decided to seek an opinion of Consultant (TEC-3) in this matter. The case stands deferred.	

Case No.	130 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00045744AM21
RA File Number	05AA04020219 AM21
Licence No and Date	0511000401/23/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 25.10.2021 for re-examination & comments. However, no comments have been received as due to non-finalization of the Committee Report. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	131 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00045815AM21
RA File Number	04AA04004649 AM21
Licence No and Date	0411000054/23/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 29.10.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	132 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00046463AM21
RA File Number	03AA04014425 AM21
Licence No and Date	0311000369/24/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	133 / NC/2/MEET/Mar/202122/11
Case Status	Case Approved
Party Name	BAOSTEEL INDIA COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00046761AM21
RA File Number	03AA04013794 AM21
Licence No and Date	0311000322/24/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per the comments given by Consultant (SKB) as under: 1. The quantity of import item (Hot Rolled Steel Sheet in Coils (Pickled and oiled), Grade DD13, Thickness 3.00mm, Width 1130 mm, Length C mm) may be allowed as 2447.75 MT with 1% wastage. 2. The quantity of import item (Hot Rolled Steel Sheet in Coils (Pickled and Oiled), Grade DD11, Thickness 3.00 mm, Width 1008 Mm, Length C mm) may be allowed as 489.95MT with 1% wastage. 3. The quantity of import item (Hot Rolled Steel Sheet in Coils (Pickled and Oiled), Grade DD11, Thickness 2.00 mm, Width 1220 mm, Length C mm) may be allowed as 195.01MT with 0.5% wastage. 4. The quantity of import item (Hot Rolled Steel Sheet in Coils (Pickled and Oiled), Grade Dd11, Thickness 3.00 mm, Width 1220 mm, Length C mm) may be allowed as 390.02MT with 0.5% wastage. 5. The quantity of import item (Hot Rolled Steel Sheet in Coils (Pickled and Oiled), Grade Dd11, Thickness 4.00 mm, Width 1220 mm, Length C mm) may be allowed as 390.02MT with 0.5% wastage. 6. The quantity of import item (Hot Rolled Steel Sheet in Coils (Pickled and Oiled), Grade Dd11, Thickness 2.50 mm, Width 1190 mm, Length C mm) may be allowed as 387.84MT with 1% wastage. 7. The quantity of import item (Hot Rolled Steel Sheet in Coils (Pickled and Oiled), Grade Dd11, Thickness 2.50 mm, Width 1190 mm, Length C mm) may be allowed as 199.11MT with 0.5% wastage. 8. The quantity of import item (Hot Rolled Steel Sheet in Coils (Pickled and Oiled), Grade Dd11, Thickness 5.0 mm, Width 1220 mm, Length C mm) may be allowed as 97.99MT with 1% wastage. 9. The quantity of import item (Hot Rolled Steel Sheet in Coils (Pickled and Oiled), Grade Dd11, Thickness 5.0 mm, Width 1220 mm, Length C mm) may be allowed as 97.99MT with 1% wastage. 10. The quantity of import item (Hot Rolled Steel Sheet in Coils (Pickled and Oiled), Grade Dd11, Thickness 2.50 mm, Width 1145 mm, Length C mm) may be allowed as 290.88MT with 1% wastage. 11. The quantity of import item (Hot Rolled Steel Sheet in Coils (Pickled and Oiled), Grade Dd11, Thickness 2.50 mm, Width 1145 mm, Length C mm) may be allowed as 492.40MT with 1% wastage.	

12. The quantity of import item (**Hot Rolled Steel Sheet in Coils (Pickled and Oiled), Grade Dd11, Thickness 4.0 mm, Width 1025 mm, Length C mm**) may be allowed as 96.96MT with 1% wastage.
13. The quantity of import item (**Hot Rolled Steel Sheet in Coils (Pickled and Oiled), Grade Dd11, Thickness 4.0 mm, Width 1025 mm, Length C mm**) may be allowed as 52.02MT with 1% wastage.
14. The quantity of import item (**Hot Rolled Steel Sheet in Coils (Pickled and Oiled), Grade Dd11, Thickness 3.60 mm, Width 1025 mm, Length C mm**) may be allowed as 48.99MT with 1% wastage.
15. The quantity of import item (**Hot Rolled Steel Sheet in Coils (Pickled and Oiled), Grade Dd11, Thickness 1.50 mm, Width 977 mm, Length C mm**) may be allowed as 489.95MT with 1% wastage.

RA concerned may take suitable consequential action accordingly.

Case No.	134 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00046984AM21
RA File Number	02AA04006425 AM21
Licence No and Date	0211000087/24/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	135 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00048537AM21
RA File Number	03AA04014677 AM21
Licence No and Date	0311000402/28/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	136 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred

Party Name	MAYFAIR INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00048138AM21
RA File Number	03AA04013987 AM21
Licence No and Date	0311000308/28/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	137 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SHERA METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00049669AM21
RA File Number	13AA04004783 AM21
Licence No and Date	1311000064/29/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	138 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	ELECTROSPARK
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00049782AM21
RA File Number	05AA04021049 AM21
Licence No and Date	0511000488/29/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.08.2021 followed by reminders dated 26.08.2021 & 10.09.2021 was issued to the applicant for providing complete information. In this regard, a final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi.	

The case stands rejected.

Case No.	139 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	JLC ELECTROMET PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00050864AM21
RA File Number	13AA04004802 AM21
Licence No and Date	1311000067/30/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	140 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	KING METAL WORKS
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00051294AM21
RA File Number	03AA04014365 AM21
Licence No and Date	0311000564/31/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	141 / NC/2/MEET/Mar/202122/11
Case Status	Case Approved
Party Name	CSCI STEEL CORPORATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00051806AM21
RA File Number	34AA04001321 AM21
Licence No and Date	3411000021/31/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms the recommendation of	

Consultant (SKB) as under:

Sl. No.	ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	72251990	Flat Rolled Products Of Silicon Electrical Steel Other Than Grain Oriented Grade 50CS800/50C800(Width Of 600mm Or More, Thickness 0.300mm-0.750mm)	2000.00 MT	1	72251900	Silicon Electrical Steel Of Cold Rolled Full Hard (Unannealed) Wide Coil Grade : 50C800	1.03Kgs/Kg content in the export product
2	72251990	Flat Rolled Products Of Silicon Electrical Steel Other Than Grain Oriented Grade 50CS600/50C600(Width Of 600mm Or More, Thickness 0.300mm-0.750mm)	3000.00 MT	2	72251900	Silicon Electrical Steel Of Cold Rolled Full Hard (Unannealed) Wide Coil Grade : 50C600	1.03Kgs/Kg content in the export product
3	72251990	Flat Rolled Products Of Silicon Electrical Steel Other Than Grain Oriented Grade 50CS470/50C470(Width Of 600mm Or More, Thickness 0.300mm-0.750mm)	3000.00 MT	3	72251900	Silicon Electrical Steel Of Cold Rolled Full Hard (Unannealed) Wide Coil Grade : 50C470	1.03Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	142 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	RHJ TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00052320AM21
RA File Number	03AA04015644 AM21
Licence No and Date	0311000628/01/01/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 11.08.2021 followed by reminders dated 26.08.2021 & 10.09.2021 was issued to the applicant for providing complete information. In this regard, a final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai.

The case stands rejected.

Case No.	143 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00052453AM21
RA File Number	08AA04005674 AM21
Licence No and Date	0811000264/01/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	144 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00052208AM21
RA File Number	03AA04014021 AM21
Licence No and Date	0311000356/01/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-3) on 25.10.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind Consultant (TEC-3) for expediting the comments.	
The case stands deferred.	

Case No.	145 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	RHJ TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00052273AM21

RA File Number	52AA04004756 AM21
Licence No and Date	5211000074/01/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.08.2021 followed by reminders dated 26.08.2021 & 10.09.2021 was issued to the applicant for providing complete information. In this regard, a final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Surat. The case stands rejected.	

Case No.	146 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00053775AM21
RA File Number	03AA04012072 AM21
Licence No and Date	0311000623/04/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	147 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00053860AM21
RA File Number	05AA04021047 AM21
Licence No and Date	0511000548/04/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	148 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred

Party Name	VESTAS WIND TECHNOLOGY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00054365AM21
RA File Number	04AA04005069 AM21
Licence No and Date	0411000128/04/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	149 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	PADIA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00054537AM21
RA File Number	05AA04021860 AM21
Licence No and Date	0511000571/04/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	150 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	DIAMOND METAL SCREENS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00055115AM21
RA File Number	07AA04006348 AM21
Licence No and Date	0711000219/05/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	151 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00056088AM21
RA File Number	03AA04014253 AM21
Licence No and Date	0311000414/06/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	152 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	PREMIER INDUSTRIAL CORPORATION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00057085AM21
RA File Number	03AA04011453 AM21
Licence No and Date	0311000147/07/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.08.2021 followed by reminders dated 26.08.2021 & 10.09.2021 was issued to the applicant for providing complete information. In this regard, a final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai. The case stands rejected.	

Case No.	153 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	LUMINO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00058331AM21
RA File Number	02AA04007225 AM21
Licence No and Date	0211000158/08/01/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	154 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00058544AM21
RA File Number	05AA04022297 AM21
Licence No and Date	0511000680/08/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	155 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00059610AM21
RA File Number	03AA04015189 AM21
Licence No and Date	0311000602/11/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	156 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00059819AM21
RA File Number	03AA04015765 AM21

Licence No and Date	0311000710/11/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	157 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	LLABDHI MANUFACTURING LLP
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00060452AM21
RA File Number	03AA04017008 AM21
Licence No and Date	0311000816/12/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	158 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	RHJ TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00060603AM21
RA File Number	03AA04016804 AM21
Licence No and Date	0311000800/12/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.08.2021 followed by reminders dated 26.08.2021 & 10.09.2021 was issued to the applicant for providing complete information. In this regard, a final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai. The case stands rejected.	

Case No.	159 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00061739AM21
RA File Number	07AA04007135 AM21
Licence No and Date	0711000289/13/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	160 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00061774AM21
RA File Number	04AA04005092 AM21
Licence No and Date	0411000133/13/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.08.2021 followed by reminders dated 26.08.2021 & 10.09.2021 was issued to the applicant for providing complete information. In this regard, a final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Chennai. The case stands rejected.	

Case No.	161 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00061780AM21
RA File Number	04AA04005552 AM21
Licence No and Date	0411000187/13/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	162 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00061991AM21
RA File Number	05AA04023625 AM21
Licence No and Date	0511000769/13/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	163 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00062005AM21
RA File Number	07AA04007157 AM21
Licence No and Date	0711000301/13/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	164 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00062083AM21
RA File Number	05AA04021419 AM21
Licence No and Date	0511000707/13/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 &	

24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	165 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SHREENATHJI INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00061663AM21
RA File Number	24AA04003217 AM21
Licence No and Date	2411000134/13/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 28.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	166 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	MITESH METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00062872AM21
RA File Number	03AA04016803 AM21
Licence No and Date	0311000767/15/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 25.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	167 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00063649AM21
RA File Number	03AA04018866 AM21

Licence No and Date	0311001022/16/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	168 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00065090AM21
RA File Number	05AA04024214 AM21
Licence No and Date	0511000813/18/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	169 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00065869AM21
RA File Number	04AA04005657 AM21
Licence No and Date	0411000204/19/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	170 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022

and Date	
HQ File Number	HQRNORM APPLY 00065985AM21
RA File Number	04AA04005663 AM21
Licence No and Date	0411000205/19/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	171 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00066808AM21
RA File Number	05AA04024283 AM21
Licence No and Date	0511000887/20/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	172 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	BHARAT WIRE ROPES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00067167AM21
RA File Number	03AA04015312 AM21
Licence No and Date	0311000624/21/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	173 / NC/2/MEET/Mar/202122/11
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Case Status	Case Rejected
Party Name	RHJ TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00067744AM21
RA File Number	03AA04019421 AM21
Licence No and Date	0311001121/21/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 10.08.2021 followed by reminders dated 25.08.2021 & 09.09.2021 was issued to the applicant for providing complete information. In this regard, a final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai. The case stands rejected.	

Case No.	174 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	RAM RATNA WIRES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00067802AM21
RA File Number	03AA04019985 AM21
Licence No and Date	0311001178/21/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	175 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TECHNO TRAK ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00067834AM21
RA File Number	31AA04005515 AM21
Licence No and Date	3111000109/21/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee	

decided to wait for the comments.

The case stands deferred.

Case No.	176 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SUTTATTI ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00069146AM21
RA File Number	31AA04004923 AM21
Licence No and Date	3111000112/23/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	177 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00069611AM21
RA File Number	03AA04019178 AM21
Licence No and Date	0311001064/25/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-3) on 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	178 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00069627AM21
RA File Number	03AA04012296 AM21
Licence No and	0311000963/25/01/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	179 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00069632AM21
RA File Number	03AA04019802 AM21
Licence No and Date	0311001167/25/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	180 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	RAM RATNA WIRES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00070094AM21
RA File Number	03AA04020035 AM21
Licence No and Date	0311001215/25/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	181 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022

HQ File Number	HQRNORM APPLY 00070848AM21
RA File Number	03AA04018289 AM21
Licence No and Date	0311001031/27/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	182 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00072020AM21
RA File Number	02AA04007730 AM21
Licence No and Date	0211000217/28/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	183 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	CHANDA STEEL WORKS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00073107AM21
RA File Number	05AA04026888 AM21
Licence No and Date	0511000999/29/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	184 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred

Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00072954AM21
RA File Number	07AA04007652 AM21
Licence No and Date	0711000394/29/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 17.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	185 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	DYNAMIC CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00074343AM21
RA File Number	13AA04005670 AM21
Licence No and Date	1311000134/01/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 13.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	186 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00074635AM21
RA File Number	07AA04007913 AM21
Licence No and Date	0711000400/01/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 13.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	187 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00074776AM21
RA File Number	52AA04006312 AM21
Licence No and Date	5211000239/01/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 06.09.2021 followed by reminders dated 21.09.2021 & 06.10.2021 was issued to the applicant for providing certain information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Surat. The case stands rejected.	

Case No.	188 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	EARTH WIRES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00075483AM21
RA File Number	05AA04025223 AM21
Licence No and Date	0511000970/02/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 06.09.2021 followed by reminders dated 21.09.2021 & 06.10.2021 was issued to the applicant for providing certain information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi. The case stands rejected.	

Case No.	189 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	NUCON AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00075890AM21
RA File Number	09AA04004073 AM21
Licence No and Date	0911000249/03/02/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to MSME on 01.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	190 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ASIAN PLASTOWARES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00075904AM21
RA File Number	03AA04021827 AM21
Licence No and Date	0311001456/03/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to MSME on 01.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	191 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	ENEROIL OFFSHORE DRILLING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00076334AM21
RA File Number	05AA04028268 AM21
Licence No and Date	0511001089/03/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 06.09.2021 followed by reminders dated 21.09.2021 & 06.10.2021 was issued to the applicant for providing certain information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi.	
The case stands rejected.	

Case No.	192 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	VRAJ SYSCOM PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00077423AM21

RA File Number	24AA04003208 AM21
Licence No and Date	2411000208/05/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 06.09.2021 followed by reminders dated 21.09.2021 & 06.10.2021 was issued to the applicant for providing certain information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Rajkot. The case stands rejected.	

Case No.	193 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SUPREME VISION INFOSYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00077618AM21
RA File Number	04AA04006225 AM21
Licence No and Date	0411000303/05/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of DHI: 1. The complete application/information as per ANF-4A. 2. The complete information as per Appendix-4E, Appendix - 4K & Appendix -4H. The case stands deferred.	

Case No.	194 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	STAR EXPORTS
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00078833AM21
RA File Number	03AA04021914 AM21
Licence No and Date	0311001495/08/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 21.01.2022 followed by reminders dated 05.02.2022 & 20.02.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai. The case stands rejected.	

Case No.	195 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00079257AM21
RA File Number	03AA04022223 AM21
Licence No and Date	0311001509/08/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	196 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	PRIYANKA (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00080142AM21
RA File Number	05AA04029843 AM21
Licence No and Date	0511001186/09/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 13.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	197 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00081202AM21
RA File Number	09AA04003620 AM21
Licence No and Date	0911000291/10/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 13.10.2021 for examination & comments. However, no comments have been received as due to non-finalization of the	

Committee Report. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	198 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00081159AM21
RA File Number	04AA04006420 AM21
Licence No and Date	0411000301/10/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 13.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	199 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00081160AM21
RA File Number	04AA04006497 AM21
Licence No and Date	0411000314/10/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 13.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	200 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ROSENBERGER ELECTRONIC COMPANY (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00081196AM21
RA File Number	05AA04029980 AM21
Licence No and	0511001209/10/02/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 13.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	201 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ACG PHARMAPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00081438AM21
RA File Number	03AA04022175 AM21
Licence No and Date	0311001521/11/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 13.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	202 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00081505AM21
RA File Number	042104000450 AM21
Licence No and Date	0411000329/11/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 13.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	203 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022

HQ File Number	HQRNORM APPLY 00082566AM21
RA File Number	03AA04023238 AM21
Licence No and Date	0311001697/12/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 13.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	204 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	J M W INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00083074AM21
RA File Number	05AA04030461 AM21
Licence No and Date	0511001268/12/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	205 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00084255AM21
RA File Number	56AA04001819 AM21
Licence No and Date	5611000115/15/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 13.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	206 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred

Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00084376AM21
RA File Number	04AA04006421 AM21
Licence No and Date	0411000302/15/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 13.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	207 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00084906AM21
RA File Number	04AA04006570 AM21
Licence No and Date	0411000320/16/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the subject Advance Authorization number is available with two different date i.e. 16.02.2021 & 10.03.202 Therefore, the Committee decided to seek the clarification form the applicant as well as EGTF Division for the same. The case stands deferred.	

Case No.	208 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00084907AM21
RA File Number	04AA04005671 AM21
Licence No and Date	0411000272/16/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 06.09.2021 followed by reminders dated 21.09.2021 & 06.10.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Chennai.	

The case stands rejected.

Case No.	209 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ALUTOP
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00085328AM21
RA File Number	07AA04007809 AM21
Licence No and Date	0711000491/16/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 13.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	210 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00084905AM21
RA File Number	04AA04005668 AM21
Licence No and Date	0411000267/16/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to MSME on 13.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	211 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00085757AM21
RA File Number	04AA04006831 AM21
Licence No and Date	0411000346/17/02/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to MSME on 18.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	212 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00086024AM21
RA File Number	04AA04005277 AM21
Licence No and Date	0411000149/17/02/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to MSME on 13.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	213 / NC/2/MEET/Mar/202122/11
Case Status	Case Approved
Party Name	CSCI STEEL CORPORATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00087695AM21
RA File Number	34AA04002730 AM21
Licence No and Date	3411000249/19/02/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms the recommendation of Consultant (SKB) as under:

Sl. No.	ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	72251990	Flat Rolled Products Of Silicon Electrical Steel Other Than Grain Oriented(Grade 50CS470/50C470, Width Of 600mm Or More, Thickness 0.300mm-	1600.00 MT	1	72251900	Silicon Electrical Steel Of Cold Rolled Full Hard Unannealed Wide Coil	1.03Kgs/Kg content in the export product

		0.750mm)					
2	72251990	Flat Rolled Products Of Silicon Electrical Steel Other Than Grain Oriented(Grade 65CS800/65C800, Width Of 600mm Or More, Thickness 0.300mm-0.750mm)	200.00 MT	2	72251900	Silicon Electrical Steel Of Cold Rolled Full Hard Unannealed Wide Coil	1.03Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	214 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	STEEL AIDS ENTERPRISE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00087762AM21
RA File Number	03AA04023152 AM21
Licence No and Date	0311001671/19/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 18.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	215 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	STAR EXPORTS
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00087768AM21
RA File Number	03AA04023889 AM21
Licence No and Date	0311001857/19/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 06.09.2021 followed by reminders dated 21.09.2021 & 06.10.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Chennai.	

The case stands rejected.

Case No.	216 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00087245AM21
RA File Number	03AA04023276 AM21
Licence No and Date	0311001714/19/02/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 18.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	217 / NC/2/MEET/Mar/202122/11
Case Status	Case Approved
Party Name	JAY JALARAM EXTRUSIONS
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00087439AM21
RA File Number	24AA04003875 AM21
Licence No and Date	2411000244/19/02/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
74032100	Brass Billets	1500000.00 Kgs	74040022	Brass Scrap- (Honey Grade as per ISRI: (Copper: 52-62%, Lead: 2-3.5 %, Zinc: 32-40 %).	1590000.00Kgs @1.06Kg/Kg on net content of brass in the export of brass billets

RA concerned may take suitable consequential action accordingly.

Case No.	218 / NC/2/MEET/Mar/202122/11
Case Status	Case Approved
Party Name	DIAKOKU IMPEX LLP
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00087680AM21
RA File Number	03AA04023585 AM21
Licence No and Date	0311001741/19/02/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
74032100	Billets (Brass)	45275.00 Kgs	74040022	Brass Scrap- (Honey Grade as per ISRI: (Copper: 52-62 %, Lead: 2-3.5 %, Zinc: 32-40 %)	47991.50Kgs @1.06Kg/Kg on net content of brass in the export of brass billets

RA concerned may take suitable consequential action accordingly.

Case No.	219 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00088464AM21
RA File Number	03AA04022730 AM21
Licence No and Date	0311001607/22/02/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 18.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	220 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	EARTH WIRES PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00089231AM21
RA File Number	05AA04031919 AM21
Licence No and Date	0511001390/22/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 07.10.2021 followed by reminders dated 22.10.2021 & 06.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi. The case stands rejected.	

Case No.	221 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	EARTH WIRES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00089237AM21
RA File Number	05AA04030938 AM21
Licence No and Date	0511001389/22/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 08.10.2021 followed by reminders dated 23.10.2021 & 07.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi. The case stands rejected.	

Case No.	222 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00089841AM21
RA File Number	05AA04032789 AM21
Licence No and Date	0511001370/23/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 18.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	223 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00091459AM21
RA File Number	05AA04035008 AM21
Licence No and Date	0511001421/24/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 18.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	224 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00091325AM21
RA File Number	02AA04009721 AM21
Licence No and Date	0211000338/24/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 18.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	225 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SHERA METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00091973AM21
RA File Number	13AA04006894 AM21
Licence No and Date	1311000194/25/02/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 18.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	226 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SHERA METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00091976AM21
RA File Number	13AA04006893 AM21
Licence No and Date	1311000193/25/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 18.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	227 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	EARTH WIRES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00092352AM21
RA File Number	05AA04035978 AM21
Licence No and Date	0511001459/25/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 07.10.2021 followed by reminders dated 22.10.2021 & 06.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi.	
The case stands rejected.	

Case No.	228 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	EARTH WIRES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00092740AM21

RA File Number	05AA04035990 AM21
Licence No and Date	0511001464/26/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 08.10.2021 followed by reminders dated 23.10.2021 & 07.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi. The case stands rejected.	

Case No.	229 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	INOX STAINLESS
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00092785AM21
RA File Number	03AA04025620 AM21
Licence No and Date	0311002022/26/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 08.10.2021 followed by reminders dated 23.10.2021 & 07.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai. The case stands rejected.	

Case No.	230 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00093014AM21
RA File Number	52AA04007440 AM21
Licence No and Date	5211000386/26/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 08.10.2021 followed by reminders dated 23.10.2021 & 07.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Surat. The case stands rejected.	

Case No.	231 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00093017AM21
RA File Number	04AA04005542 AM21
Licence No and Date	0411000296/26/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	232 / NC/2/MEET/Mar/202122/11
Case Status	Case Approved
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00094099AM21
RA File Number	03AA04024843 AM21
Licence No and Date	0311002028/01/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/107/2019-TSW dated 03.03.2022 received via email dated 03.03.2022. Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	233 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	MAHARASHTRA SEAMLESS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00099020AM21
RA File Number	05AA04037359 AM21
Licence No and Date	0511001618/08/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 08.10.2021 followed by	

reminders dated 23.10.2021 & 07.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi.

The case stands rejected.

Case No.	234 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00100433AM21
RA File Number	04AA04006570 AM21
Licence No and Date	0411000320/10/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the subject Advance Authorization number is available with two different date i.e. 16.02.2021 & 10.03.202 Therefore, the Committee decided to seek the clarification form the applicant as well as EGTF Division for the same.	
The case stands deferred.	

Case No.	235 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	EARTH WIRES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00112024AM21
RA File Number	05AA04041075 AM21
Licence No and Date	0511001894/23/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 08.10.2021 followed by reminder dated 07.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 08.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi.	
The case stands rejected.	

Case No.	236 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00112853AM21

RA File Number	52AA04008579 AM21
Licence No and Date	5211000532/24/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 08.10.2021 followed by reminders dated 23.10.2021 & 07.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Surat. The case stands rejected.	

Case No.	237 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	EARTH WIRES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00112945AM21
RA File Number	05AA04041995 AM21
Licence No and Date	0511001934/24/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 08.10.2021 followed by reminders dated 23.10.2021 & 07.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi. The case stands rejected.	

Case No.	238 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	EARTH WIRES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00112955AM21
RA File Number	05AA04041078 AM21
Licence No and Date	0511001893/24/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 08.10.2021 followed by reminders dated 23.10.2021 & 07.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi. The case stands rejected.	

Case No.	239 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	EARTH WIRES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00113904AM21
RA File Number	05AA04042003 AM21
Licence No and Date	0511001940/25/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 08.10.2021 followed by reminders dated 23.10.2021 & 07.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi. The case stands rejected.	

Case No.	240 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	EARTH WIRES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00114695AM21
RA File Number	05AA04042624 AM21
Licence No and Date	0511001971/26/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 08.10.2021 followed by reminders dated 23.10.2021 & 07.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 03.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi. The case stands rejected.	

Case No.	241 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	EARTH WIRES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00114705AM21
RA File Number	05AA04042512 AM21
Licence No and Date	0511001967/26/03/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 08.10.2021 followed by reminders dated 23.10.2021 & 07.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 03.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi.

The case stands rejected.

Case No.	242 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	EARTH WIRES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00117366AM21
RA File Number	05AA04042879 AM21
Licence No and Date	0511002010/31/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 08.10.2021 followed by reminders dated 23.10.2021 & 07.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 03.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi. The case stands rejected.	

Case No.	243 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00117496AM21
RA File Number	04AA04008613 AM21
Licence No and Date	0411000566/31/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	244 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	P.M. ELECTRO-AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022

HQ File Number	HQRNORM APPLY 00039454AM22
RA File Number	31AA04000937 AM22
Licence No and Date	3111000323/12/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 10.02.2022 followed by reminders dated 25.02.2022 & 12.03.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Pune. The case stands rejected.	

Case No.	245 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	EASTMAN AUTO & POWER LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00042779AM22
RA File Number	05AA04014279 AM22
Licence No and Date	0511002662/17/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.10.2021 followed by reminders dated 26.10.2021 & 10.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 03.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi. The case stands rejected.	

Case No.	246 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	STAR EXPORTS
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00047240AM22
RA File Number	03AA04016183 AM22
Licence No and Date	0311003958/20/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.10.2021 followed by reminders dated 26.10.2021 & 10.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 03.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai. The case stands rejected.	

Case No.	247 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	STAR EXPORTS
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00099528AM22
RA File Number	03AA04016114 AM22
Licence No and Date	0311003973/25/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 12.10.2021 followed by reminders dated 27.10.2021 & 11.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai. The case stands rejected.	

Case No.	248 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	STAR EXPORTS
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00099531AM22
RA File Number	03AA04016121 AM22
Licence No and Date	0311004043/25/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.10.2021 followed by reminders dated 26.10.2021 & 10.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 03.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai. The case stands rejected.	

Case No.	249 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	STAR EXPORTS
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00099534AM22
RA File Number	03AA04016345 AM22
Licence No and Date	0311004044/25/05/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 11.10.2021 followed by reminders dated 26.10.2021 & 10.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 03.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai.

The case stands rejected.

Case No.	250 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	STAR EXPORTS
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00099539AM22
RA File Number	03AA04016352 AM22
Licence No and Date	0311004045/25/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 12.10.2021 followed by reminders dated 27.10.2021 & 11.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 03.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai. The case stands rejected.	

Case No.	251 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	PHOENIX INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00099656AM22
RA File Number	03AA04029074 AM21
Licence No and Date	0311004049/25/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 12.10.2021 followed by reminders dated 27.10.2021 & 11.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 03.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai. The case stands rejected.	

Case No.	252 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	EASTMAN AUTO & POWER LIMITED
Meeting Number	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022

and Date	
HQ File Number	HQRNORM APPLY 00102528AM22
RA File Number	05AA04018553 AM22
Licence No and Date	0511002867/29/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 08.10.2021 followed by reminders dated 23.10.2021 & 07.11.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 21.01.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to CLA, New Delhi. The case stands rejected.	

Case No.	253 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	PHOENIX INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00125818AM22
RA File Number	03AA04019292 AM22
Licence No and Date	0311004961/27/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 27.01.2022 followed by reminders dated 11.02.2022 & 26.02.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai. The case stands rejected.	

Case No.	254 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	P.K.STEEL AND METAL WORKS
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00151042AM22
RA File Number	05AA04064265 AM22
Licence No and Date	0511003923/30/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 18.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	255 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00152698AM22
RA File Number	02AA04017663 AM22
Licence No and Date	0211001021/03/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 18.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	256 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	DYNAMIC CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00153281AM22
RA File Number	13AA04014121 AM22
Licence No and Date	1311000500/03/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 25.11.2021 followed by reminders dated 10.12.2021 & 25.12.2021 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Jaipur. The case stands rejected.	

Case No.	257 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00153349AM22
RA File Number	05AA04067325 AM22
Licence No and Date	0511003977/03/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 24.03.2022 for re-examination & comments. However, no comments have been received as yet. Hence, the Committee	

decided to wait for the comments.

The case stands deferred.

Case No.	258 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ELCON ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00153919AM22
RA File Number	05AA04062578 AM22
Licence No and Date	0511003984/04/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 18.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as due to non-finalization of the Committee Report. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	259 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00153929AM22
RA File Number	09AA04007727 AM22
Licence No and Date	0911001312/04/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 18.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as due to non-finalization of the Committee Report. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	260 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TOPEX ELECTRIC INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00153916AM22
RA File Number	34AA04006251 AM22
Licence No and	3411000937/04/08/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 18.10.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	261 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00154858AM22
RA File Number	05AA04064722 AM22
Licence No and Date	0511004021/05/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 10.12.2021 for examination & comments. However, no comments have been received as due to non-finalization of the Committee Report. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	262 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00155483AM22
RA File Number	04AA04020292 AM22
Licence No and Date	0411001258/06/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 18.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	263 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	DIAMOND ENGINEERING (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022

HQ File Number	HQRNORM APPLY 00155629AM22
RA File Number	04AA04016525 AM22
Licence No and Date	0411001259/06/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of DPIIT vide U. O. No. P-47011/119/2019-TSW dated 15.03.2022: 1. Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers). 2. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 3. Weight of each Export Product. 4. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 5. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. The case stands deferred.	

Case No.	264 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00155669AM22
RA File Number	04AA04015969 AM22
Licence No and Date	0411001267/06/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 18.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	265 / NC/2/MEET/Mar/202122/11
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Case Status	Case Deferred
Party Name	INFLO INTERNATIONAL INC
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00155687AM22
RA File Number	08AA04019729 AM22
Licence No and Date	0811002261/06/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was referred to Consultant (SKB) on 08.02.2022 for examination & comments. However, no comments have been received as due to non-finalization of the Committee Report. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	266 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00155747AM22
RA File Number	04AA04019002 AM22
Licence No and Date	0411001277/06/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 18.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	267 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00157419AM22
RA File Number	02AA04018401 AM22
Licence No and Date	0211001051/09/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 18.10.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	268 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00158238AM22
RA File Number	05AA04068040 AM22
Licence No and Date	0511004068/09/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 18.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	269 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00158556AM22
RA File Number	05AA04068063 AM22
Licence No and Date	0511004071/10/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 24.03.2022 for re-examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	270 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00158792AM22
RA File Number	07AA04020435 AM22
Licence No and Date	0711001686/10/08/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	271 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00159676AM22
RA File Number	05AA04069327 AM22
Licence No and Date	0511004097/11/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 24.03.2022 for re-examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	272 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	VESTAS WIND TECHNOLOGY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00160816AM22
RA File Number	04AA04020820 AM22
Licence No and Date	0411001307/12/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	273 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	R T JAIN AND COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00162200AM22
RA File Number	03AA04062104 AM22

Licence No and Date	0311006151/13/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 24.03.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	274 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	MEHTA TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00162224AM22
RA File Number	03AA04051215 AM22
Licence No and Date	0311006153/13/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	275 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00161424AM22
RA File Number	03AA04034821 AM22
Licence No and Date	0311006131/13/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	276 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022

and Date	
HQ File Number	HQRNORM APPLY 00163915AM22
RA File Number	52AA04013226 AM22
Licence No and Date	5211001176/16/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MeitY on 22.11.2021 for examination & comments. MeitY has returned the case with the statement that such cases may be processed as per their communication dated 21.12.2021. However, the matter was discussed in the meeting and the Committee decided to request MeitY to send their comments as per DGFT's OM dated 17.02.2022. The case stands deferred.	

Case No.	277 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00163987AM22
RA File Number	32AA04016918 AM22
Licence No and Date	3211001450/16/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	278 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00164582AM22
RA File Number	05AA04070935 AM22
Licence No and Date	0511004156/17/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 24.03.2022 for re-examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	279 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00164750AM22
RA File Number	52AA04013229 AM22
Licence No and Date	5211001187/17/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 22.03.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	280 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	FERRA AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00165651AM22
RA File Number	07AA04004889 AM22
Licence No and Date	0711001737/18/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	281 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00165757AM22
RA File Number	04AA04022066 AM22
Licence No and Date	0411001336/18/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee	

decided to wait for the comments.

The case stands deferred.

Case No.	282 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00165307AM22
RA File Number	05AA04070749 AM22
Licence No and Date	0511004169/18/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 24.03.2022 for re-examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	283 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	PARAS LAMINATES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00165493AM22
RA File Number	05AA04070713 AM22
Licence No and Date	0511004185/18/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (TEC-1): - As per reply given for weight of import item at Sl. No. 1, requirement of import/kg of export is as under: - Glass fabric- 0.641 kg - Epoxy resin – 0.560 kg - As such wastage is 20 % while as per Appendix- 4E submitted wastage is 0%. Please explain and justify the wastage claimed with stage-wise wastage. The case stands deferred.	

Case No.	284 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ICON POWER SOLUTIONS PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022

and Date	
HQ File Number	HQRNORM APPLY 00166642AM22
RA File Number	05AA04071487 AM22
Licence No and Date	0511004235/19/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	285 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00168201AM22
RA File Number	03AA04057783 AM22
Licence No and Date	0311006324/23/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	286 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SUPREME VISION INFOSYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00168270AM22
RA File Number	04AA04022203 AM22
Licence No and Date	0411001349/23/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 24.11.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	287 / NC/2/MEET/Mar/202122/11
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Case Status	Case Deferred
Party Name	MONTEX GLASS FIBRE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00168408AM22
RA File Number	03AA04066441 AM22
Licence No and Date	0311006340/23/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (TEC-1): 1. As per quantity required/per input of export shown in Appendix- 4E wastage comes out to be 8.7 % while in wastage column, wastage indicated 5% for import item at Sl. No.1 & 2 and 0% for import item at Sl. No. 3 & 4. Please explain. 2. Value of waste generated in Aluminium foil. The case stands deferred.	

Case No.	288 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00168712AM22
RA File Number	32AA04017271 AM22
Licence No and Date	3211001479/23/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	289 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	PRIYANKA (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00168915AM22
RA File Number	05AA04071680 AM22
Licence No and Date	0511004253/23/08/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	290 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00169362AM22
RA File Number	05AA04069561 AM22
Licence No and Date	0511004264/24/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	291 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00169668AM22
RA File Number	09AA04010134 AM22
Licence No and Date	0911001414/24/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the applicant's reply was referred to Consultant (SKB) on 23.12.2021 for examination & comments. However, no comments have been received as due to non-finalization of the Committee Report. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	292 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00169781AM22
RA File Number	34AA04006705 AM22

Licence No and Date	3411001000/24/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	293 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00169783AM22
RA File Number	34AA04006658 AM22
Licence No and Date	3411001001/24/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	294 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	VIMAL PETROTHIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00170071AM22
RA File Number	05AA04069034 AM22
Licence No and Date	0511004303/25/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	295 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	LEONI CABLE SOLUTIONS (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022

and Date	
HQ File Number	HQRNORM APPLY 00170417AM22
RA File Number	31AA04025665 AM22
Licence No and Date	3111000546/25/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	296 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	PARAMJYOTI MOVERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00171417AM22
RA File Number	06AA04005983 AM22
Licence No and Date	0611000670/26/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MeitY on 22.11.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	297 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	STELCO LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00171272AM22
RA File Number	30AA04014681 AM22
Licence No and Date	3011001067/26/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 22.11.2021 & 23.03.2022 for examination & comments. However, no comments have been received as due to non-finalization of the Committee Report. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	298 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00171365AM22
RA File Number	05AA04072812 AM22
Licence No and Date	0511004336/26/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 28.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	299 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	RATNAVEER METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00172253AM22
RA File Number	34AA04006783 AM22
Licence No and Date	3411001033/27/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 23.11.2021 & 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	300 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00172341AM22
RA File Number	04AA04022634 AM22
Licence No and Date	0411001376/27/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.11.2021 for	

examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	301 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00172347AM22
RA File Number	09AA04010782 AM22
Licence No and Date	0911001435/27/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 23.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	302 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00172358AM22
RA File Number	03AA04068850 AM22
Licence No and Date	0311006506/27/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	303 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	LORBAX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00172450AM22
RA File Number	05AA04072432 AM22

Licence No and Date	0511004377/27/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	304 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00173914AM22
RA File Number	56AA04001249 AM22
Licence No and Date	5611000470/31/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	305 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00174278AM22
RA File Number	03AA04068897 AM22
Licence No and Date	0311006584/31/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	306 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred

Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00173912AM22
RA File Number	56AA04003995 AM22
Licence No and Date	5611000467/31/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	307 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00173913AM22
RA File Number	56AA04004297 AM22
Licence No and Date	5611000468/31/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	308 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	PREMIER INDUSTRIAL CORPORATION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00174574AM22
RA File Number	03AA04047634 AM22
Licence No and Date	0311006598/01/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 23.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	309 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	STERLITE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00174580AM22
RA File Number	03AA04071162 AM22
Licence No and Date	0311006601/01/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	310 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	JAYANITA EXPORTS PRIVATE LTD.
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00175801AM22
RA File Number	05AA04072941 AM22
Licence No and Date	0511004449/02/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	311 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	RATNAVEER METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00175818AM22
RA File Number	34AA04006850 AM22
Licence No and Date	3411001055/02/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 &	

24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	312 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00176489AM22
RA File Number	05AA04075374 AM22
Licence No and Date	0511004512/03/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	313 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00176513AM22
RA File Number	56AA04004034 AM22
Licence No and Date	5611000484/03/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	314 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00176276AM22
RA File Number	07AA04024946 AM22

Licence No and Date	0711001833/03/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	315 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00176293AM22
RA File Number	07AA04025937 AM22
Licence No and Date	0711001837/03/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 & 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	316 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00177795AM22
RA File Number	07AA04024869 AM22
Licence No and Date	0711001859/06/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 13.01.2022 followed by reminders dated 28.01.2022 & 12.02.2022 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 22.03.2022 and hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	317 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00177802AM22
RA File Number	07AA04024487 AM22
Licence No and Date	0711001860/06/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 13.01.2022 followed by reminders dated 28.01.2022 & 12.02.2022 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 22.03.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to the concerned RA. The case stands rejected.	

Case No.	318 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	RECMET ALLOYS PVT. LTD.
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00184403AM22
RA File Number	02AA04022729 AM22
Licence No and Date	0211001204/15/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 13.01.2022 followed by reminders dated 28.01.2022 & 12.02.2022 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 23.03.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to the concerned RA. The case stands rejected.	

Case No.	319 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	NORDEX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00236654AM22
RA File Number	07AA04038083 AM22
Licence No and Date	0711002259/30/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 03.02.2022 followed by reminders dated 18.02.2022 & 05.03.2022 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 23.03.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to the concerned RA.	

The case stands rejected.

Case No.	320 / NC/2/MEET/Mar/202122/11
Case Status	Case Rejected
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00247165AM22
RA File Number	07AA04038729 AM22
Licence No and Date	0711002322/10/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 03.02.2022 followed by reminders dated 18.02.2022 & 05.03.2022 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 23.03.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to the concerned RA. The case stands rejected.	

Case No.	321 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	MEHTA TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00269243AM22
RA File Number	03AA04096740 AM22
Licence No and Date	0311009019/29/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 24.02.2022 followed by reminder dated 11.03.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	322 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	JAVA INDUSTRIAL
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00288893AM22
RA File Number	34AX04000030 AM22
Licence No and Date	3411001550/17/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 25.03.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	323 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	RPK INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00338931AM22
RA File Number	31AX04000055 AM22
Licence No and Date	3111000939/01/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	324 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	C L GUPTA EXPORTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00338932AM22
RA File Number	05AX04000634 AM22
Licence No and Date	0511008470/01/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	325 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00339098AM22

RA File Number	52AX04000057 AM22
Licence No and Date	5211001957/01/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MeitY on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	326 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00339145AM22
RA File Number	04AX04000178 AM22
Licence No and Date	0411002542/01/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	327 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	B.P. WIRE INDUSTRY
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00339841AM22
RA File Number	06AX04000079 AM22
Licence No and Date	0611001117/02/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	328 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00340147AM22
RA File Number	05AX04000813 AM22
Licence No and Date	0511008495/02/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	329 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	DIAMOND ENGINEERING (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00340154AM22
RA File Number	04AX04000167 AM22
Licence No and Date	0411002550/02/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	330 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	EASTMAN AUTO & POWER LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00340228AM22
RA File Number	05AX04000733 AM22
Licence No and Date	0511008501/02/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 28.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	331 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	NLMK INDIA SERVICE CENTER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00340471AM22
RA File Number	03AA040122613 AM22
Licence No and Date	0311011077/02/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	332 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00340557AM22
RA File Number	04AX04000177 AM22
Licence No and Date	0411002556/02/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	333 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00340560AM22
RA File Number	06AX04000073 AM22
Licence No and Date	0611001123/02/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait	

for the comments.

The case stands deferred.

Case No.	334 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	B.P. WIRE INDUSTRY
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00339830AM22
RA File Number	06AX04000078 AM22
Licence No and Date	0611001121/02/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	335 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00340594AM22
RA File Number	02AX04000123 AM22
Licence No and Date	0211001914/02/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	336 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	EFD INDUCTION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00341318AM22
RA File Number	07AX04000329 AM22
Licence No and	0711003134/03/02/2022

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MeitY on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	337 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	OASIS CONNECTIVITY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00341629AM22
RA File Number	05AX04000780 AM22
Licence No and Date	0511008547/03/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	338 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00342484AM22
RA File Number	02AX04000124 AM22
Licence No and Date	0211001919/03/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	339 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022

HQ File Number	HQRNORM APPLY 00343640AM22
RA File Number	02AX04000130 AM22
Licence No and Date	0211001924/04/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	340 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00343727AM22
RA File Number	04AX04000180 AM22
Licence No and Date	0411002585/04/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	341 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00346179AM22
RA File Number	05AX04000817 AM22
Licence No and Date	0511008655/07/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	342 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00346186AM22
RA File Number	04AX04000179 AM22
Licence No and Date	0411002596/07/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 24.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	343 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00346187AM22
RA File Number	05AX04000872 AM22
Licence No and Date	0511008656/07/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	344 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	KARAMTARA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00345886AM22
RA File Number	03AX04000879 AM22
Licence No and Date	0311011166/07/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait	

for the comments.

The case stands deferred.

Case No.	345 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	FABEX STEEL STRUCTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00347486AM22
RA File Number	09AX04000165 AM22
Licence No and Date	0911002484/08/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	346 / NC/2/MEET/Mar/202122/11
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Mar/ 202122/ 11 and 30/03/2022
HQ File Number	HQRNORM APPLY 00347588AM22
RA File Number	34AX04000231 AM22
Licence No and Date	3411001780/08/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	